

Customs, Service Tax & Anti Dumping Branch  
WEEKLY DISPATCH STATEMENT  
FROM 23.12.2024 TO 27.12.2024

<u>S. No.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO/MISC ORDER NO</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
		FINAL ORDER NO.		
1.	C/50943/2021	F.O/59912/2024	24.12.2024	24.12.2024
2.	C/629/2010	F.O/59915/2024	24.12.2024	24.12.2024
3.	C/630/2010	F.O/59916/2024	24.12.2024	24.12.2024
4.	C/648/2010	F.O/59917/2024	24.12.2024	24.12.2024
5.	C/55516/2013	F.O/59918/2024	24.12.2024	24.12.2024
6.	C/51092/2020	F.O/59920/2024	24.12.2024	24.12.2024
7.	C/50860/2021	F.O/59921/2024	24.12.2024	24.12.2024
8.	C/146/2012	F.O/59935/2024	24.12.2024	24.12.2024
9.	C/51986/2023	F.O/59937/2024	24.12.2024	24.12.2024

  
DEPUTY/ASSISTANT REGISTRAR

Upload in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large thus all the interested parties and other information seekers under R.T.I. Act may download there orders from CESTAT website.